

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 87 of 2012 & IA 176 of 2012

Dated : 7th October, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Uttar Pradesh Power Corporation Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory Commission ... Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma
Mr. Shashank Pandit

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Manu Seshadri for R-1

ORDER

We have heard the Learned Counsel for the Central Commission and Respondent No.2.

The Learned Counsel for the parties wants to file written submissions. Accordingly, the parties are directed to file their written submissions on or before 23.10.2013 after serving copy on the other side.

Post the matter for reporting compliance on **24.10.2013**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

